

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 237 of 2013 &
I.A. No. 325 of 2013**

Dated : 25th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Transtem Green Power Pvt. Ltd. & Anr. Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission & Ors
..... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s): Mr. Bipin Gupta for R.2 to 4

ORDER

Mr. Bipin Gupta, the learned counsel undertakes to file Vakalatnama on behalf of Respondent Nos. 2 to 4 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 01.11.2013 after serving copy on the other side.

The learned counsel for the Appellant has filed a Memo today showing the correspondence between the Appellant and the Respondent.

Post the matter for hearing the I.A. No. 325 of 2013 (Appl. for stay) on **01.11.2013**.

**(Rakesh Nath)
Technical Member
ts/ss**

**(Justice M. Karpaga Vinayagam)
Chairperson**